

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH:
AT HYDERABAD

M.A.No.780 of 1998 in RA.SR.No.144 of 1998
in OA.No.1660 of 1997

and

M.A.No.781 of 1998 in RA.SR.No.144 of 1998
in OA.No.1660 of 1997

DATE OF ORDER:24-9-1998.

Between:

A.Venkateswara Rao.

.. Applicant

and

1. The Postmaster General,
Vijayawada Region, Vijayawada.
2. Director of Postal Services,
Vijayawada Region, Vijayawada.
3. The Senior Superintendent of
Post Offices, Nellore Division,
Nellore.

.. Respondents

COUNSEL FOR THE APPLICANT :: Mr.S.Ramakrishna Rao

COUNSEL FOR THE RESPONDENTS: Mr.V.Bhimanna

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

AND

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: ORDER :

ORAL ORDER (AS PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

Heard Mr.S.Ramakrishna Rao for the Applicant
and Mr.V.Bhimanna for the Respondents

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2. When these two MAs came up for consideration, the learned Counsel for the Applicant submits that he is withdrawing these MAs as well as RA.SR. as he has received a reply for his representation and that he will initiate separate proceedings challenging the reply.

3. In view of the above, the MAs are disposed of as withdrawn. Hence, RA.SR also stands rejected.

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

न्यायालय अधिकारी
COURT OFFICER
केन्द्रीय न्यायालय अधिकारी
Central Administrative Tribunal
हुड्डापाड़ नगरपालिका
HYDERABAD BENCH

HA 780/98 in RASR 144/98 ED

केस संख्या HA 781/98 in
CASE NUMBER O.A. 1660/98
दिनांक 24.9.98
Date of Judgement 24.9.98
कॉपी तैयार करा गया है
Copy Made Ready on 7.10.98

न्यायालय अधिकारी (न्यायालय अधिकारी) (प्राधिक)
Court Officer (J) / D.Y. Registrar (J)